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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.50/ BB/ 2017	-	For filing objections	Rule-6(2) of I&B	Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1 SHAKIBAAZ

PETITIONER

Shri Ratakonda Murali

2. SHASHI KERTHI S.V
9900873424

Respondents

Dr. Ashok Kumar Mishra

ORDER

Counsel for Petitioner is present. Counsel for ^{Respondent} Petitioner is also present. Statement of objections are filed. For hearing list it on 06/11/2017.


Member (T)


Member (J)